

also and because of the opposition by Members of Parliament and the people at large, the TADA Act was not extended. But unfortunately, 6,000 detainees under TADA are languishing in jails because their cases in courts are proceeding at a snail's pace. I want the Government of India to enact a legislation for review and early disposal of cases of those innocent people who are languishing in jails especially those detained during riots over Babri Masjid issue, the farmers and people detained in Punjab. The Government should take the House into confidence about the steps it proposes to take in order to provide relief to innocent people detained under TADA.

I would like to refer here the action taken by Shri Mulayam Singh Yadav, when he was the Chief Minister of U.P. He had withdrawn cases against all the innocent persons. The Centre should also apprise the House about the steps proposed to be taken by it about 6000 TADA detainees...*(Interruptions)*

MR. DEPUTY SPEAKER : It is not the proper way. Please sit down and I will allow you.

SHRI MOHAMMAD ALI ASHRAF FATMI : It is an important issue and the Home Minister should reply to the submission made by me...*(Interruptions)*

SHRI LALMUNI CHAUBEY : Mr Deputy Speaker, Sir, he has just now referred to another similar criminal case in U.P. and the House is entitled to know details thereof...*(Interruptions)* or else the hon. Minister should deny it...*(Interruptions)*

MR. DEPUTY SPEAKER : I will allow you also but please, let him make his submission.

*[English]*

Let me have my say also.

Please sit down Mr. Fatmi, please sit down.

*[Translation]*

This is not the proper way

*(Interruptions)*

MR. DEPUTY SPEAKER : Your notice was not on this subject.

*(Interruptions)*

SHRI TARIQ ANWAR (Katihar) : Mr Deputy Speaker, Sir, the Home Minister is present in the House and he should speak on TADA...*(Interruptions)*

SHRI MOHAMMAD ALI ASHRAF FATMI : My notice given yesterday is valid to day also.

MR. DEPUTY SPEAKER : Your notice is on 'Sinking of Tajmahal'.

*[English]*

SHRI MOHAMMAD ALI ASHRAF FATMI : I have given a notice regarding sinking of Taj Mahal for to-day. On Friday, I had given a notice about TADA.

*[Translation]*

But it is an important issue...*(Interruptions)*

MR. DEPUTY SPEAKER : But we have to accommodate other issues also...*(Interruptions)* Please sit down.

SHRI TARIQ ANWAR : Sir, TADA is an important issue.

The Home Minister is present to the House and he should inform the House about Government's policy in this regard...*(Interruptions)*

SHRI NAWAL KISHORE RAI (Sitamarhi) : Mr Deputy Speaker, Sir, I belong to Sitamarhi of North Bihar. All the rivers in North Bihar viz Kamla Balan, Gandak, Burhi Gandak, Kosi Adwana and all the tributaries of Bagmati are in spate. About two dozen people have been killed in the floods in North Bihar, Parihar, Soneharsa, Sursand, Dupri, Nanpur, Baypati Blocks of Sitamarhi which have been inundated. The floods have wreaked havoc in North Bihar. The Train and bus services have been disrupted and the normal life has been totally disrupted. As the area is cut off medical facilities are also not reaching there. The Member of Parliament from Madhubani is the Union Agriculture Minister and his constituency is also inundated. Through you, Sir, I would request the Minister of Agriculture to visit the flood affected area of North Bihar along with the Members of Parliament from that area and relief measures should be undertaken there.

*[English]*

MR. DEPUTY SPEAKER : Let the Minister reply

*[Translation]*

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : It is true that the flood situation is grave. After my return from visit to Assam, I will visit the flood affected areas next week...*(Interruptions)*

SHRI TARIQ ANWAR : A large number of people are detained under TADA...*(Interruptions)* The present treasury benches were agitated about TADA when they were in the opposition. Now, we want to know Government's policy about TADA because among the detainees, there is sizeable number of Muslims let the Home Minister clarify the position...*(Interruptions)*

*[English]*

SHRI SRIKANTA JENA : Mr Deputy Speaker, Sir, on TADA issue, the Government will make a Statement...*(Interruptions)*

*[Translation]*

JUSTICE GUMAN MAL LODHA : Mr Deputy Speaker, Sir, As per the provisions of TADA...*(Interruptions)*